

COURT NO. 15
THE HONOURABLE SRI JUSTICE K.LAKSHMAN
THE HONOURABLE SMT JUSTICE K. SUJANA

To be heard on Tuesday the 25th day of August 2026 AT 10:30 AM - HYBRID MODE NOTE -
For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding -
<https://tshc.vconsol.com/login>
ALL MENTIONS SHALL BE MADE AT 10:30 AM ONLY.

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	CRP/61/2019 IA 1/2019(Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2020(Extension Petition)	THE SECUNDERABAD CANTONMENT BOARD, Vs THE HINDUSTAN STEEL WORKS CONSTRUCTIONS LTD. AND ANOTHER	K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	K UDAYA SRI	HYDERABAD R1 APP BY M/S. K. UDAYA SRI, ADVOCATE. R2 SERVED.
<u>FOR ORDERS OF COURT</u>					
2	FCA/41989/2026/(Fi ling No.)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	P S RAJASEKHAR		HYDERABAD
<u>FOR ADMISSION</u>					
3	FCA/141/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	MD MUBEEN	UDAY KULKARNI	HYDERABAD
4	FCA/142/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	RAYACHURI HARI ROHIT SINGH		HYDERABAD
5	FCA/144/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	NIKHAT SAJIDA	BALA MURALI Y	HYDERABAD
6	CRLA/986/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	Jankampally Sangameshwar Vs The State of Telangana,	VEROSE SANJANA LEGAL AID	PUBLIC PROSECUTOR	KAMAREDDY
7	CRLA/989/2026 IA 1/2026(Bail (u/s 389(1)))	Abdul Saleem Vs Union of India	T RAHUL		HYDERABAD
8	CRLA/990/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	Kurma Sailu alias Kore Sailu, Vs The State of Telangana,	G SUMANTH KUMAR	PUBLIC PROSECUTOR	KAMAREDDY

INTERLOCUTORY

9	CCCA/154/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition) IA 3/2026(Condone Delay in Rep)	S. Jagan Mohan Reddy Vs Janardhan Das Kabra	A KESHA REDDY		HYDERABAD
10	AS/414/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Injunction Petition)	Sri Veluguri srinivas rao Vs M/s. SAKESH INFOTECH Private Limited.	RAMAVARAM CHANDRASHEKAR REDDY		SANGAREDDY
11	AS/417/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Condone Delay Petition)	Smt. Nagulapally Pool Bai Vs B. Rajaram Singh B. Rajaram	MALLESHA G		RANGA REDDY

SPECIALLY IDENTIFIED CASES

12	FCA/135/2009 IA 2/2026(Condone Delay Petition) IA 3/2026(Restoration Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	S R SANKU AND KAVITI MURALI KRISHNA	J VENUDHAR REDDY CHAITHANYA K	HYDERABAD SR APP
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FOR EXTENSION OF INTERIM ORDERS

13	AS/123/2023 IA 2/2023(Stay Petition) IA 1/2024(-)	Smt. Palaparthi Krishna Veni Vs Bandaru Venkata Ranga Rao	P RAMA SHARANA SHARMA	MANDHATA SLK SRUTHA KEERTHI	HYDERABAD SR-APP BY M/S MANDHATA SLK SRUTHA KEERTHI PROOF OF SERVICE FILED- VIDE USR NO.42259/202 3 counter filed vide usr no 35499/2025.
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FOR SETTLEMENT

14	FCA/49/2026 IA 2/2026(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	T K SRIDHAR	NIKHAT SAJIDA	HYDERABAD
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INTERLOCUTORY(BAILS)

15	CRLA/599/2019 IA 2/2024(Relaxation Petition) IA 1/2026(Relaxation Petition) IA 2/2026(Relaxation Petition)	Bandari Raju Vs The State of Telangana	P PRABHAKAR REDDY A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
16	CRLA/303/2023 IA 1/2023(Suspension Petition) IA 9/2026(Extension Petition) CRLA/304/2023	VUNDETI YESUPADAM Vs THE STATE OF TELANGANA	P PRABHAKAR REDDY H SUDHAKARA RAO	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M MEMO FILED USR 115192/25
17	CRLA/304/2023	DASARI SREENU Vs THE STATE OF TELANGANA	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M PAPER BOOK PREPARED AND PUT UP IN EB.

18	CRLA/551/2023 IA 1/2024(Bail (u/s 389(1)))	Gugloth Narsa Naik Vs The State of Telangana,	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	MANCHERIAL PAPER BOOK IS PLACED IN THE BUNDLE
19	CRLA/722/2023 IA 1/2025(Suspension Petition) IA 1/2026(Interim Bail)	Bushipaka Babu Vs The State of Telangana,	M A K MUKHEED	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI PAPER BOOK PREPARED AND PUT UP IN EB.
20	CRLA/1100/2023 IA 1/2024(Receive Docs Petition) IA 4/2025(Bail (u/s 389(1))) IA 3/2026(INTERIM BAIL PETITION) IA 4/2026(Bail (u/s 389(1)))	Achigari Praveen Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR NO 69140/2024
21	CRLA/628/2025 IA 2/2025(Suspension Petition) IA 2/2026(INTERIM BAIL PETITION)	Boda China Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	KHAMMAM MEMO FILED USR 65595/2025.
22	CRLA/508/2026 IA 2/2026(INTERIM BAIL PETITION)	Saraswath Sohan Sharma Vs The State of Telangana	LINGAM DIVAKARA RAO	PUBLIC PROSECUTOR	RANGA REDDY memo filed usr no 73700/26

FOR DISMISSAL

23	OSA/40/2015 IA 1/2015(APPL 1059/2015)(JUDGE S SUMMONS) IA 2/2015(APPL 7465/2015)(JUDGE S SUMMONS) IA 3/2015(APPL 7467/2015)(Condon e Delay in Rep)	M/S MANTENA LABORATORIES LIMITED, HYD Vs M/S INDIA FACTORING AND FINANCE PVT. LTD., MUMBAI	LINGAMPELly RAVINDER J SRINADH REDDY M/S MANTENA LABORATORIES LIMITED HYD(PARTY IN PERSON)	G KALYAN CHAKRAVARTHY	HYDERABAD
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SPECIALLY IDENTIFIED CASES

24	OSA/1/2016 IA 1/2015(APPL 10281/2015)(Fix an Early Date) IA 1/2016(APPL 895/2016)(Condone Delay in Rep)	M/S. RK INFRA AND ENGINEERING (INDIA) PVT., LTD Vs M/S. BRAMHANI INDUSTRIES LTD.,	B CHANDRASEN REDDY	RAJESH MADDY	HYDERABAD
25	OSA/7787/2016/(Fili ng No.) IA 1/2016(APPL 915/2016)(Condone Delay Petition) IA 3/2016(APPL 7789/2016)(Stay Petition)	SREE GIRITEJ IRON AND STEEL PVT LTD., VISHAKAPATNAM Vs M/S R.K. STEEL UDYOG PRIVATE LIMITED, SECBAD	MAHESH CHAMARTY	JAVED RAZACK	HYDERABAD
26	FCA/157/2017	XXXXXXXXXXXX Vs XXXXXXXXXXXX	R RAMA BRAHMMA	P ROY REDDY	RANGA REDDY SR APP BY P. ROYREDDY
27	FCA/224/2017	XXXXXXXXXXXX Vs XXXXXXXXXXXX	J SURESH BABU	PRABHAKAR BOMMAGANI	WARANGAL SR APP BY PRABHAKAR BOMMAGANI

28	FCA/253/2017 FCA/254/2017	XXXXXXXXXXXX Vs XXXXXXXXXXXX	R RANGANATHAN	POLE MONICA PRADEEPKUMAR K S MURTHY (R12)	RANGA REDDY SR APP BY K.S. MURTHY
29	FCA/254/2017	XXXXXXXXXXXX Vs XXXXXXXXXXXX	R RANGANATHAN	POLE MONICA PRADEEPKUMAR	RANGA REDDY SR SERVED
30	FCA/301/2017	XXXXXXXXXXXX Vs XXXXXXXXXXXX	VENKATESWARLU SANISETTY	P SRINIVAS	RANGA REDDY NOTICE SENT TO THE RESPONDEN T NOT YET RETURNED AND NO VAKALAT IS FILED TILL TODAY
31	FCA/377/2017	XXXXXXXXXXXX Vs XXXXXXXXXXXX	P VISHNUVARDHANA REDDY	KIRAN PALAKURTHI	KHAMMAM SR APP BY KIRAN PALAKURTHI
32	FCA/378/2017 IA 1/2017(FCAMP 601/2017)(Stay Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	NANDITA GUHA	KARRI MURALI KRISHNA	KHAMMAM SR APP BY K MURALI KRISHNA SOLE APPELLANT APP BY NANDITAUHA COUNTER NOT FILED
33	FCA/496/2017 IA 1/2017(Suspension Petition) IA 1/2021(Fix an Early Date) IA 1/2025(Receive Docs Petition) FCA/11/2018	XXXXXXXXXXXX Vs XXXXXXXXXXXX	T SURYA SATISH	ALLU MIDHUN KUMAR	RANGA REDDY SR APP
34	FCA/11/2018	XXXXXXXXXXXX Vs XXXXXXXXXXXX	T SURYA SATISH	ALLU MIDHUN KUMAR	RANGA REDDY SR APP
35	X-OBJ/44/2018 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition) FCA/462/2018	KASICHAINULA NARASIMHA MURTHY Vs KASAVAJJHULA VASANTHA	BANKATLAL MANDHANI	R A ACHUTHANAND	HYDERABAD COUNTER FILED VIDE USR 602,603 AND 605 OF 2025
36	FCA/462/2018	XXXXXXXXXXXX Vs XXXXXXXXXXXX	R A ACHUTHANAND	BANKATLAL MANDHANI	-
37	CRP/5621/2018 IA 2/2018(Condone Delay in Rep) CRP/249829/2017 (Filing No) CMA/455/2018 CRP/5636/2018	CENTRAL WARE HOUSING CORPORATION Vs V.SANKARAN(DIED) AND ANOTHER	B HARINATH RAO	K PRABHAKAR	HYDERABAD ::COUNSEL FOR RESPONDEN TS: MR.K.PRABHA KAR VIDE C.O.DT.01/04/ 19

38	CRP/249829/2017/ (Filing No) IA 1/2017(Stay Petition) IA 1/2019(Permission Petition)	CENTRAL WARE HOUSING Vs ASSOCIATED ENGINEERING CONTRACTORS	G RAMA GOPAL	K PRABHAKAR	HYDERABAD ::R1 UNSERVED, G. Rama Gopal, Counsel for Petitioner K. Prabhakar, Counsel for Respondent
39	CMA/455/2018	CENTRAL WARE HOUSING CORPORATION Vs M/S.ASSOCIATED ENGINEERING CONTRACTORS AND ANOTHER	B HARINATH RAO	K PRABHAKAR	HYDERABAD
40	CRP/5636/2018 IA 2/2018(Condone Delay in Rep)	CENTRAL WARE HOUSING CORPORATION Vs V SANKARAN (DIED)	G RAMA GOPAL	K PRABHAKAR B HARINATH RAO (R2)	HYDERABAD COUNSEL FOR RESPONDEN TS: MR.K.PRABHA KAR VIDE C.O.DT.01/04/ 19

FOR HEARING

41	FCA/36/2024 IA 2/2024(Suspension Petition) FCA/153/2024	XXXXXXXXXXXX Vs XXXXXXXXXXXX	VIKHAR AHMED	MALIPEDDI SRINIVAS REDDY	RANGA REDDY SR APP BY SRINIVAS REDDY PROOF OF SERVICE NOT FILED
42	FCA/153/2024	XXXXXXXXXXXX Vs XXXXXXXXXXXX	VIKHAR AHMED	MALIPEDDI SRINIVAS REDDY	RANGA REDDY SOLE RESPONDEN T APP BY M. SRINIVAS REDDY

PART-HEARD

43	CCCA/242/2010	YAKOOB BIN ABDULLAH Vs HUSSAIN BIN ABDULLAH AND 13 OTHERS	NANDINI S BILOLIKAR	P SAMPATH KUMAR VENKATAIAH EDIGA (R21) VENKATAIAH EDIGA (R18) VENKATAIAH EDIGA (R17) VENKATAIAH EDIGA (R19) VENKATAIAH EDIGA (R15) VENKATAIAH EDIGA (R16) VENKATAIAH EDIGA (R20)	HYDERABAD R-1 DIED PER LRS RR-15 TO 21 RR: 2 to 14 NOT NECESARRY PARTIES VIDE C.T. RR-15 TO 21 APP BY M/S VENKATAIAH EDIGA MEMO FILED VIDE USR NO 43288/2020 DATED 11/12/2020. COUNTER FILED BY RESPONDEN T NO.1 VIDE USR NO.44881/20, DT. 18.12.2020. APPELLANT- 1:APP BY M/S. NADINI S BILOLIKAR(20 193). Counter Affidavit filed by Respondent vide USR No.34830/2022 . Counter affidavit filed by Respondent vide USR No.45083/2022 . COUNTER AFFIDAVIT FILED VIDE USR NO.31298/202 5. MEMO FILED VIDE USR NO.18313/202 6
44	AS/436/2014 IA 1/2026(Fix an Early Date)	Sri Kaitha Rajaiah Vs Miss Harkuvar Pershad	B CHINNAIAH VIJAY B PAROPAKARI	RAJESH MADDY (R9) RAJESH MADDY (R150)	RANGA REDDY COUNTER AFFIDAVIT FILED VIDE USR NO.85521/202 2 memo FILED VIDE USR NO.103974/20 24 MEMO FILED VIDE USR NO. 88530/2026

45	CCCA/77/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition) IA 3/2024(Permission Petition) IA 4/2024(Permission Petition)	Sri Sri Sri Yellamma Temple Vs P. Ashok Kumar	GOURARAM RAJASHEKAR REDDY	MURLI NARAYAN BUNG	HYDERABAD RR-1 & 2 APP BY M/S MURLI NARAYAN BUNG ADV. R-3 DIED VIDE C.T. RR-4 & 5 NOT NECESSARY PARTIES. COUNTER AFFIDAVIT FILED VIDE USR NO.48048/202 4. ADDITIONAL AFFIDAVITS FILED VIDE USR NO.82174 AND 82175/2024. MEMO FILED VIDE USR NO.82774/202 4. COUNTER AFFIDAVIT FILED VIDE USR NO.99244/202 4.
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FINAL HEARING (OLD MATTERS)

46	AS/301/2005 IA 1/2010(ASMP 2307/2010)(Implead Petition) IA 1/2021(Addl. Evidence Petition)	Pathallapally Vengal Rao Vs Kallam Om Reddy,	P V L BHANU PRAKASH N NAVEEN KUMAR	SRINIVAS DAMMALAPATI R SUSHANTH REDDY (R3) SUDHAKARA RAO AMBATI (R10) N PRAVEEN REDDY (R7) N SRIRAM MURTHY (R2) DHANUNJAYA REDDY K (R9) A ANASUYA PRAMOD SINGH (R5) CHANDRASEKHAR REDDY GOPIREDDY (R4) K NAGESWARA REDDY (R8) N VASUDEVA REDDY (R3)	RANGA REDDY ADDITIONAL EVIDENCE VALUMES 1 TO 4 FILED IN IA NO.1 OF 2021 PAPER BOOK PREPARED APP BY M/S. DADI RADHA KRISHNA FOR PROPOSED RESPONDEN T 225 APP BY M/S. V. NARSIMHA Goud FOR PROPOSED RESPONDEN T 223,224 COUNTER AFFIDAVIT FILED VIDE USR NO. 97207/2026 COUNTER AFFIDAVIT FILED VIDE USR NO. 97211/2026 COUNTER AFFIDAVIT FILED VIDE USR NO. 97213/2026
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47	AS/673/2007 IA 9/2008(ASMP 10943/2008)(Condo ne Delay Petition) IA 3/2009(ASMP 904/2009)(Implead Petition) IA 1/2022(Set Aside Abatement) IA 2/2022(L R Petition) IA 2/2026(Permission Petition) IA 3/2026(Permission Petition) AS/664/2007 TRAS/392/2009 TRAS/582/2009 TRAS/740/2011 TRAS/840/2013	Smt.Naheeda Moin Vs Rizwan Begum	VIVEK JAIN	M/s RESU LAW OFFICE SRIKANTH HARIHARAN (R4) SRIKANTH HARIHARAN (R5) M GOVIND REDDY (R8) M GOVIND REDDY (R12) M GOVIND REDDY (R6) M GOVIND REDDY (R9) M GOVIND REDDY (R11) RESU MAHENDER REDDY (R37) M GOVIND REDDY (R10) M BASITH ALI YAVAR (R3) L PRABHAKAR REDDY (R38) M GOVIND REDDY (R13) M GOVIND REDDY (R7)	RANGA REDDY MEMO FILED VIDE USR NO.52868/202 6 PROOF OF SERVICE FILED VIDE USR NO 83192/2026 R1-App by M/s. Resu law Office R2-DIED PER LR'S RR6 TO 13 R3-DIED PER LR'S RR 14 TTO 22 RR4 & 5-APP BY M/S. SRIKANTH HARIHARAN RR6 TO 13- APP BY M/S. M GOVIND REDDY R14-NOTICE RETURNED AS " LEFT" VIDE POSTAL ENDORSEME NT R15-NOTICE RETURNED AS " NO SUCH PERSON" VIDE POSTAL ENDORSEME NT R16-NOTICE SENT NOT YET RETURNED RR17 TO 22- SERVED
48	AS/664/2007 IA 3/2022(Set Aside Abatement) IA 4/2022(L R Petition) IA 1/2025(Addl. Evidence Petition)	SMT.NAHEEDA MOIN Vs MOHD IQBAL ALI	VEDULA SRINIVAS VEDULA CHITRALEKHA	SRIKANTH HARIHARAN M/s RESU LAW OFFICE (R3) RESU MAHENDER REDDY (R4) M BASITH ALI YAVAR (R3)	RANGA REDDY RECORD BOOK PREPARED MEMO FILED VIDE USR NO 67848/2026 MEMO FILED VIDE USR NO 76298/2026 RR1, 4, 5 & 7- APP BY M/S. SRIKANTH HARIHARAN R2-DIED PER LR'S R3-APP BY M/S. RESU LAW OFFICE R6-NOTICE RETURNED AS " NO SUCH PERSON" VIDE POSTAL ENDORSEME NT RR8 TO 13- SERVED

49	TRAS/392/2009	MOHD. ABDUL BASITH Vs SMT. RAZIA BEGUM	NALLA MUKUNDA REDDY	SRIKANTH HARIHARAN (R8) VIVEK JAIN (R3) VIVEK JAIN (R2) VIVEK JAIN (R1) SRIKANTH HARIHARAN (R4) SRIKANTH HARIHARAN (R5) VIVEK JAIN (R7) SRIKANTH HARIHARAN (R6)	RANGA REDDY MEMO FILED VIDE USR No.113281/202 2 Memo filed vide USR No.105659/202 2 MEMO PROOF OF SERVICE FILED ON 22- 06-2026 MEMO FILED VIDE USR NO 71564/2026 R1-DIED PER LR'S RR2 TO 24 RR2 TO 8-APP BY M/S. VIVEK JAIN RR16 TO 23- REPRESENTED BY SPA HOLDER R 24 RR9 TO 12- NOTICE SENT NOT YET RETURNED RR13 TO 15- NOTICE RETURNED AS"UNCLAIMED" VIDE POSTAL ENDORSEMENT
50	TRAS/582/2009	D.HYMAVATHI Vs SMT. RIZWANA BEGUM	MOHD SAJJAD HUSSAIN	M/s RESU LAW OFFICE	RANGA REDDY SR-APP BY M/S. RESU LAW OFFICE
51	TRAS/740/2011	SMT. D. HYMAVATHI Vs SMT. WAHEDA BEGUM,	MOHD SAJJAD HUSSAIN		RANGA REDDY MEMO FILED ON 22-06-2026 MEMO FILED VIDE USR NO.68006/202 6 SR-NOTICE SENT NOT YET RETURNED
52	TRAS/840/2013	MOHD ABDUL BAQI Vs M.IQBAL ALI	NALLA MUKUNDA REDDY H VENUGOPAL	SRIKANTH HARIHARAN	RANGA REDDY MEMO FILED VIDE USR NO 80295/2026 SR-APP BY M/S. SRIKANTH HARIHARAN

53	CCCA/156/2003 IA 1/2003(CMP 10874/2003)(-) IA 1/2004(CMP 6789/2004)(Stay Petition) IA 1/2017(CCCAMP 534/2017)(Additional Material Petition) IA 2/2017(CCCAMP 567/2017)(Additional Material Petition)	MISS GEETHA.SECBAD. Vs MR.P.M.VINAYAK RAO	AMBATI SAI VARUN C M R VELU	M VEERABHADRA RAO G RAMACHANDRA RAO (R2) AKARSH S V (R4) SHYAM S AGRAWAL (R1)	HYDERABAD R-1 DIED PER LRS RR-5 TO 7 R-2 NOT NECESSARY PARTIES VIDE C.T. R-3 DICD VIDE C.T R-4 DIED PER LRS RR-8 TO 10 RR-5 TO 7 APP BY M/S RAMACHAND RA RAO RR 8 TO 10 - APP BY M/S. AKARSH S.V.
54	CCCA/286/2004 CCCA/229/2004 CCCA/234/2004 CCCA/292/2004	STATE BANK OF INDIA Vs J.D. LOHADE AND 6 OTHERS		B JAYAKAR MANJARI S GANU (R10) KHAMAR KIRAN KANTAMNENI (R5)	HYDERABAD R-5 APP BY M/S KHAMAR KIRAN KANTAMNENI ADV MEMO FILED VIDE URS NO 66897/2026 POPOSED RESPONDEN TS 8 TO 12 APP BY M/S. MAJIRI S.GANU
55	CCCA/229/2004 IA 2/2015(CCCAMP 163/2015)(Miscellan eous Petition) IA 1/2016(CCCAMP 577/2016)(Permissio n Petition) IA 1/2026(L R Petition)	A.P. CHRISTIAN MEDICAL EDUCATION SOCIETY AND ANOTHER Vs SRI J.D. LOHADE AND 6 OTHERS	KHAMAR KIRAN KANTAMNENI MUDDU VIJAY M MEHBOOB ALI	M PAPA REDDY B JAYAKAR (R2) MANJARI S GANU (R9) MANJARI S GANU (R12) M JAYA KUMAR MANJARI S GANU (R11) MANJARI S GANU (R10) MANJARI S GANU (R8) MANJARI S GANU (R1) PODILA HARI PRASAD (R6)	HYDERABAD PROPOSED RESPONDEN T FILED VAKALAT RR 13 TO 16 MEMO FILED VIDE URS NO 66885/2026 R-6 APP BY M/S PODILA HARI PRASAD VIDE USR NO.93674/202 6 COUNTER AFFIDAVIT FILED VIDE USR NO. 105192/2026
56	CCCA/234/2004 IA 1/2009(CCCAMP 141/2009)(Implead Petition) IA 1/2023(Implead Petition)	PISGA ACADEMY Vs J.D. LOHADE AND 6 OTHERS	T S ANAND	M PAPA REDDY MANJARI S GANU (R9) MANJARI S GANU (R12) MANJARI S GANU (R11) MANJARI S GANU (R40) MANDHATA SLK SRUTHA KEERTHI MANJARI S GANU (R10) MUDDU VIJAY MANJARI S GANU (R8) KHAMAR KIRAN KANTAMNENI (R5) M VENKATA RAMA RAO (R43) B JAYAKAR (R42)	HYDERABAD MR M MEHBOOB ALI (10596) for 2nd Appellant vide USR No. 89426 of 2023 R-5 APP BY M/S KHAMAR KIRAN KANTAMNENI ADV. MEMO FILED VIDE URS NO 66881/2026

57	CCCA/292/2004 IA 1/2008(CCCAMP 863/2008)(Injunction Petition) IA 3/2010(CCCAMP 636/2010)(L R Petition) IA 3/2015(CCCAMP 352/2015)(Permissio n Petition) IA 3/2019(L R Petition)	PISGA ACADEMY Vs J.D. LOHADE (DIED)	B JAYAKAR	M PAPA REDDY MUDDU VIJAY (R2) M JAYA KUMAR (R1) KHAMAR KIRAN KANTAMNENI (R5)	HYDERABAD MR M MEHBOOB ALI (10596) for 2nd Appellant vide USR No. 89428 of 2023 R-5 APP BY M/S KHAMAR KIRAN KANTAMNENI (109050) MEMO FILED VIDE URS NO 66933/2026 RR11 TO 15 APP BY M/S. MANJAIRI S. GANU
58	CCCA/39/2006 IA 1/2025(Re-Open Petition)	CH. MEENAIH Vs M/S. SHRIRAM CHITS PRIVATE LIMITED AND 4 ORS.	G ANANDAM	N SRIKANTH GOUD MAHESWARA RAO KUNCHEAM (R45)	HYDERABAD R-1-App by Sri N. Srikanth Goud R-4-SERVED BATTU DUE WITH A PETITION DETAILED AND- CORRECT ADDRESS FOR RR-2,3 & 5
59	AS/124/2008 IA 1/2014(ASMP 2254/2014)(Fix an Early Date)	D. Mahesh Kumar Vs V.V.V.S.N. Choudary	SREENIVASA RAO VELIVELA P V A PADMANABHAM	MASTAN VALI SHAIK VENKATESWARA RAO UPPALA (R16)	RANGA REDDY RR-1 & 2-APP BY M/S VENKATGES WARA RAO UPPALA
60	AS/943/2008 AS/161/2010	The Kakatiya Urban Development Authority, Vs G.Arjun	M AJAY KUMAR(SC FOR TG KUDA)	C VENKAT MALLAREDDY M KRISHNA CHAITANYA (R7) PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP) (R14) ADDL ADVOCATE GENERAL (R12) ADDL ADVOCATE GENERAL (R11) M KRISHNA CHAITANYA (R8) M KRISHNA CHAITANYA (R6)	WARANGAL MEMO FILED VIDE URS NO.26845/202 5 BATTU DUE FOR RR-1 TO 4, 9 & 10 AS PER C.O.DTD.16.04 .2026 MEMO FILED VIDE URS NO.56030 OF 2026
61	AS/161/2010	THE DISTRICT COLLECTOR, Vs G.ARJUN	ADDL ADVOCATE GENERAL	C VENKAT MALLAREDDY M BALA KRISHNA (R7) PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP) (R11) P R PRASAD (R13) M AJAY KUMAR(SC FOR TG KUDA) (R12) M BALA KRISHNA (R6) M BALA KRISHNA (R8)	WARANGAL RR-1 TO 4, 9&10 - NOTICE SENT NOT YET RETURNED R5-DIED VIDE C.T. MEMO FILED VIDE USR.NO.2684 4/2025 BATTU DUE FOR RR-1 TO 4, 9 & 10 AS PER C.O.DTD.16.04 .2026

62	CCCA/172/2009	P.PETER, SHAMIRPET MANDAL, RANGA REDDY DISTRICT, HYDERABAD Vs CHURCH OF SOUTH INDIA TRUST ASSOCIATION, MEDAK AND 2 OTHERS	E SREENIVASA RAO	A SRINIVAS	HYDERABAD RR: 1 to 3 APP BY M/S A SRINIVAS VIDE USR NO.52521/202 5 Memo on behalf of Respondets vide USR No.75082/2021 , dt.26.11.2021. Appendix of Evidence in the Trial Court in O.S.Nod.141 of 2006 filed vide USR NO.9921/2022,
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INTERLOCUTORY (IMMEDIATELY AFTER FRESH MATTERS)

63	AS/909/2015 IA 1/2024(Injunction Petition) IA 2/2024(Implead Petition)	Gangapuram Sudheer Kumar, Vs Pannala Satyanarayana Reddy,	RUSHEEK REDDY K V	AKKAM ESHWAR	RANGA REDDY COUNTER AFFIDAVITS FILED VIDE USR NOS. 20 AND 21 /2025
64	CRP/1207/2016 IA 1/2016(CRPMMP 1522/2016)(Stay Petition)	THE SOUTHERN TRAVELS PVT. LTD., NEW DELHI Vs THE A.P.S. CONS. DISTPUTES REDDRESSAL, HYDERABAD AND 4 OTHERS	P A SESHU	ARAVALA RAMA RAO	HYDERABAD R1 SERVED R2 SERVED R3 APP.BY ARAVALA RAMA RAO R4 SERVED R5 NOTICE SENT NOT YET RETD

65	AS/247/2017 IA 1/2019(Permission Petition) IA 1/2020(Implead Petition) IA 1/2023(Modification) IA 2/2023(Miscellaneous Petition) IA 1/2025(Miscellaneous Petition) AS/368/2016	Boyapalli Anatith Kumar Vs Nawab Mir Jaffar Ali Khan	V MURALI MANOHAR	B CHINNAIAH VIJAY B PAROPAKARI VIJAY B PAROPAKARI (R29) VIJAY B PAROPAKARI (R28) VEDULA CHITRALEKHA (R2) VEDULA CHITRALEKHA (R3) VIJAY B PAROPAKARI (R26) SRINIVASA RAO MADIRAJU M P KASHYAP VIJAY B PAROPAKARI (R27) SHREYA PAROPAKARI (R7) VEDULA CHITRALEKHA (R4) VIJAY B PAROPAKARI (R25)	RANGA REDDY R1-DIED PER LRS RR24 TO 29 RR2 TO 4-APP BY D.MADHAVI RR5 & 6-APP BY SRINIVASA RAO MADIRAJU R7-APP BY SHREYA PAROPAKARI RR8 TO 24- SERVED AS PER PROOF OF PAPER PUBLICATION FILED VIDE USR NO.3224/2016. RR25 TO 29- APP BY VIJAY B PAROPAKARI COUNTER AFFIDAVIT FILED VIDE USR NO.111817/20 23. MEMO OF CITATIONS FILED VIDE USR NO.111811/20 23. COUNTER AFFIDAVIT FILED VIDE USR NO.112391/20 23. PAPER BOOK FILED VIDE USR NO.11203/202 4. COUNTER AFFIDAVIT FILED VIDE USR NO.76193/202 4.
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66	AS/368/2016 IA 1/2019(Permission Petition) IA 1/2020(Implead Petition) IA 1/2022(L R Petition) IA 1/2025(Miscellaneous Petition)	SOLIPURAM VIDYA SAGAR REDDY Vs NAWAB MIR JAFFER ALI KHAN(DIED) PER LRS RR18 TO 23	M P KASHYAP M NAGA DEEPAK	ANANTHA CHARY KURELLA VIJAY B PAROPAKARI NIMMALA SHESHIDHAR (R22) NIMMALA SHESHIDHAR (R18) SRINIVASA RAO MADIRAJU (R10) VEDULA CHITRALEKHA (R2) D MADHAVI (R11) VEDULA CHITRALEKHA (R3) NIMMALA SHESHIDHAR (R21) SRINIVASA RAO MADIRAJU B CHINNAIAH (R5) B CHINNAIAH (R6) SHREYA PAROPKARI (R7) NIMMALA SHESHIDHAR (R23) VEDULA CHITRALEKHA (R4) NIMMALA SHESHIDHAR (R19) NIMMALA SHESHIDHAR (R20)	RANGA REDDY RR-1 TO 6- APP BY M/S M.SRINIVASA RAO RR-7,12 & 13- APP BY M/S SHREYA PAROPKARI 1)STEPS DUE TO BRING ON RECORD- THE LRS OF R-9 2)BATTU DUE WITH A PETITION DETAILED- AND CORRECT ADDRESSES FOR RR- 8,10,11.&- RR-14 TO 23 COUNTER AFFIDAVIT FILED USR NO.84488/24 COUNTER AFFIDAVIT FILED VIDE USR NO.42001/202 5 COUNTER AFFIDAVIT FILED VIDE USR NO. 91912/2026
67	AS/239/2020 IA 1/2020(Suspension Petition) IA 1/2021(Vacate Stay Petition)	Smt. Bhommagoni Daya Devi Vs S.V.Satyanarayana Raju	K RAMALINGESWARA SARMA	K RAGHAVENDRA REDDY V RAMAKRISHNA REDDY	RANGA REDDY SR-APP BY M/S.K.RAGHA VENDRA REDDY[18184] MEMO FILED VIDE USR NO 37807/2020 DATED 12/11/2020.

68	AS/24/2022 IA 1/2022(Leave Petition) IA 2/2022(Stay Petition) IA 1/2026(DISMISSAL PETITION) IA 2/2026(Vacate Stay Petition) IA 7/2026(Extension Petition)	M. Prasada Rao Vs Sri K. Srinivasa Rao	KRISHNA MURTHY DEVARAKONDA	K JAMALI	RANGA REDDY PROOF OF SERVICE FILED VIDE USR NO.149242 OF 2025 RR-1 TO 4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR NO.151061 OF 2025 PROOF OF SERVICES FILED VIDE USR NOS.259 AND 2079 OF 2026 PROOF OF SERVICE FILED VIDE USR NO. 4931 OF 2026 COUNTER AFFIDAVIT FILED VIDE USR NO.43383/202 6 IA(SR) 71296/2026 AND IA(SR)71302/2 026 BOTH SRS FOR ORDERS OF COURT.
69	CCCA/102/2023	N. R. Lakshmi Seetha Vs ALL CONCERNED	B BASAWARAJ		HYDERABAD R-2 SERVED R-1 BATA DUE. MEMO OF PAPER PUBLICATION FILED VIDE USR NO.72370/202 5.
70	AS/22/2024 IA 2/2025(Injunction Petition) IA 1/2026(Stay Petition) AS/520/2023	Kalidas alias Kalsani Thirumal Vs Smt. Kalidas Rajeshwari	BOMMAW RAZAIIAH	D BHASKAR REDDY (R15) D BHASKAR REDDY (R16) D BHASKAR REDDY (R12) D BHASKAR REDDY (R13) D BHASKAR REDDY (R14)	KARIMNAGAR RR-4 AND 8 DIED VIDE C.T.RR-11 AND 16 NOTICE SERVED RR-2,3,5,6,7 AND 15 UNCLAMIED,R R-9 ADDRESSEE LEFT RR-12 AND 14 NO SUCH PERSON AS PER POSTAL ENDORSEME NT. MEMO FILED VIDE USR NO.123259 OF 2025 MEMO FILED VIDE USR NO. 92231/2026

71	AS/520/2023 IA 2/2023(Stay Petition)	LOKINI SRINIVAS Vs KALIDAS RAJESHWARI	AKKAM ESHWAR	J ASHVINI KUMAR BOMMAW RAZAIIAH (R8)	KARIMNAGAR PROOF OF SERVICE FILED VIDE USR NO.126877/20 23 RR-4 DIED VIDE C.T. RR-10 TO 16 NOT NECESSARY PARTIES VIDE C.T. R1-App by M/s. J Ashvini Kumar RR2 & 3- Served RR5 & 7- Notice returned as "Addressee left " vide postal endorsement R6- Notice returned as "Addressee Out of Country" vide postal endorsement R9- Notice returned as "Deceased" vide postal endorsement
72	CCCA/45/2024 IA 1/2024(Direction Petition) IA 3/2024(Permission Petition) IA 4/2024(Implead Petition)	M/s. Krishna Pearls and Jewellers Vs Mahmood Hussain	MANJARI S GANU	DAMODAR MUNDRA	HYDERABAD MEMO FILED VIDE USR NO.46943/202 4. MEMO FILED VIDE USR NO.47259/202 4. MEMO FILED VIDE USR NO.49729/202 4. COUNTER AFFIDAVIT FILED VIDE USR NO.55775 AND 78542/2024. REPLY AFFIDAVIT FILED VIDE USR NO.81032/202 4. SR-APP BY M/S DAMODAR MUNDRA ADV. COUNTER FILED VIDE USR NO.122875/20 24. COUNTER FILED VIDE USR NO.126340/20 24. MEMO FILED VIDE USR NO. 99350/2026

73	AS/21/2025 IA 2/2025(Condone Delay Petition) IA 3/2025(Suspension Petition)	Sandeep Yadav Vs Mohanlal Yadav	V T KALYAN		RANGA REDDY MEMO FILED VIDE USR NO 23115/2025 RR-1 TO 6 NOTICE SENT NOT YET RETURNED BATTU DUE FOR RR 1 AND 2
74	FCA/134/2025 IA 3/2025(Permission Petition) IA 1/2026(Receive Addl. Document)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	D VENKATA PADMAJA	TEKURU SWETCHA	HYDERABAD SR APP BY T. SWETCHA LETTER RECEIVED FROM MEDIATION CENTRE,ROC NO. 90/HCMC/2026 , DT 1/8/2026, EXTENTION OF ONE MONTH TIME FOR CONDUCTING MEDIATION COUNTER FILED VIDE USR NO. 152237/2025 REPLY AFFIDAVIT FILED VIDE USR NO 54962/2026
75	CCCA/177/2025 IA 3/2025(Condone Delay Petition) IA 4/2025(Stay Petition)	K.Sunitha Vs K.V.Jeevesh Reddy	B SHESHU KUMAR	RAKESH SANGHI	HYDERABAD RR-1 TO 3 APP BY M/S RAKESH SANGHI VIDE USR NO.100945/20 26 R- 6 NOTICE RETURNED AS NO SUCH PERSON AS PER POSTAL ENDORSMEN T R-4 DIED VIDE C.T. R-5 NOTICE SENT NOT YET RETURNED R-7 NOTICE RETURNED AS REFUSED BY ADDRESSEE AS PER POSTAL ENDORSMEN T PROOF OF SERVICE FILED VIDE USR NO.137336/20 26 BATTU DUE FOR RR-3,5 TO 7 MEMO FILED VIDE USR NO. 99920/2026

76	AS/317/2025 IA 1/2025(Stay Petition) X-OBJ/37/2025	L. Ravi Prakash Vs P. Ramchander Rao	Y HEMA CHANDER	POTTIGARI SRIDHAR REDDY	MEDCHAL- MALKAJGIRI Caveat filed by M/S. Pottigari Sridhar Reddy (6622) for SR COUNTER AFFIDAVIT FILED VIDE USR NO.19857/202 6
77	X-OBJ/37/2025 IA 1/2026(Injunction Petition) IA 2/2026(Implead Petition)	SRI. P. RAMCHANDER RAO Vs SRI. L. RAVI PRAKASH	POTTIGARI SRIDHAR REDDY		MEDCHAL- MALKAJGIRI COUNTER AFFIDAVIT FILED VIDE USR NO.4954 OF 2026 BOMMINENI VIVEKANAND A FOR PROPOSED RESPONEDN TS 2 TO 5 PROOF OF SERVICE FILED VIDE USR NO 75593/2026
78	FCA/46/2026 IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Amendment Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	DHARMESH D.K.JAISWAL	SRINIVAS MUVVA	NALGONDA
79	AS/50/2026 IA 1/2026(Stay Petition)	Neelagiri Dheeraj Vs Sri Ajit Kumar Jain	E SREENIVASA RAO	SREENIVASA RAO VELIVELA (R7) SREENIVASA RAO VELIVELA (R8)	RANGA REDDY MEMO FILED VIDE USR NO.13169/202 6 MEMO PROOF OF SERVICE FILED VIDE USR NO.16899/202 6. R1-Notice returned as " Addressee absent" vide postal endorsement R2-Notice returned as " Unclaimed" vide postal endorsement RR3 & 4- Notice returned as " No such person" vide postal endorsement R5-Notice returned as " Addressee moved" vide postal endorsement R6-Notice returned as " Left" vide postal endorsement RR7 & 8-App by M/s. Sreenivasa Rao Velivela

80	FCA/68/2026 IA 1/2026(Stay Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	MOHD SHAFI UDDIN	MOHD ISLAMUDDIN ANSARI	HYDERABAD SOLE RESPONDEN T NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR NO. 62555/2026
81	AS/204/2026 IA 1/2026(Injunction Petition) IA 2/2026(Additional Material Petition) IA 3/2026(Injunction Petition)	REKHA BAI Vs RANI BAI	CHANDRA MOHAN DUBE		RANGA REDDY RR-1 TO 6 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO 66974/2026 PROOF OF SERVICE FILED VIDE USR NO 66970/2026
82	AS/350/2026 IA 1/2026(Injunction Petition)	P. THIRUPATHI RAO Vs LATE JALDU AMMAJI @ VENKATA SUBBAMMA	K PRADEEP REDDY	VSRMV PRASAD SANAKA (R4) VSRMV PRASAD SANAKA (R6) VSRMV PRASAD SANAKA (R5)	YADADRI BHUVANAGIRI CAVEAT FILED BY M/S.V.S.R.M.V .PRASAD (12167) FOR RR-4 TO 6.

ADMISSION (IMMEDIATELY AFTER FRESH MATTERS)

83	CC/2364/2023	R.Jaihind Vs R.Narasimha	VEDULA CHITRALEKHA	M A K MUKHEED	RANGA REDDY
84	OSA/3/2026 IA 1/2026(Condone Delay Petition) IA 4/2026(Stay Petition)	M/s. Nandan Cleantec Limited, Vs Mrs. Gita Malik	J PRADEEP KIRAN		HYDERABAD

AT 2.15 PM

85	AS/26/2009 IA 1/2017(ASMP 2977/2017)(Vacate Stay Petition) AS/67/2009	ANDHRA PRADESH BHOODAN YANGNA BOARD, HYDERABAD Vs P.BAL REDDY, RAMANTHAPUR, HYDERABAD AND 23 OTHERS	THE ADVOCATE GENERAL	B RAVEENDRA BABU G ANANDAM (R6) ANUP KOUSHIK KARAVADI (R156) M KARTHIK PAVAN KUMAR (R132) M KARTHIK PAVAN KUMAR (R94) M KARTHIK PAVAN KUMAR (R103) BODDIKOORI VANI (R62) M KARTHIK PAVAN KUMAR (R123) BODDIKOORI VANI (R68) G ANANDAM (R24) M KARTHIK PAVAN KUMAR (R99) NIMMA NARAYANA (R8) PASHAM MOHITH (R32) BODDIKOORI VANI (R60) M KARTHIK PAVAN KUMAR (R131) PASHAM MOHITH (R47) M KARTHIK PAVAN KUMAR (R76) M KARTHIK PAVAN KUMAR (R113) PASHAM MOHITH (R44) M KARTHIK PAVAN KUMAR (R83) M KARTHIK PAVAN KUMAR (R111) M KARTHIK PAVAN KUMAR (R100) GP FOR APPEALS (R21) D LAKXMINARAYANA (R154) BODDIKOORI VANI (R51) M KARTHIK PAVAN KUMAR (R86) M KARTHIK PAVAN KUMAR (R105) M KARTHIK PAVAN KUMAR (R80) M KARTHIK PAVAN KUMAR (R149) PASHAM MOHITH (R39) M KARTHIK PAVAN KUMAR (R79) M KARTHIK PAVAN KUMAR (R82) M KARTHIK PAVAN KUMAR (R145) BODDIKOORI VANI (R59) M KARTHIK PAVAN KUMAR (R93) M KARTHIK PAVAN KUMAR (R102) BODDIKOORI VANI (R69) M KARTHIK PAVAN KUMAR (R128) M KARTHIK PAVAN KUMAR (R144) BODDIKOORI VANI (R57) M KARTHIK PAVAN KUMAR (R90) NIMMA NARAYANA (R16) BODDIKOORI VANI (R65) NIMMA NARAYANA (R14) M KARTHIK PAVAN KUMAR (R117) M KARTHIK PAVAN KUMAR (R142) M KARTHIK PAVAN KUMAR (R121) M KARTHIK PAVAN KUMAR (R115) M KARTHIK PAVAN KUMAR (R81) M KARTHIK PAVAN KUMAR (R77) M KARTHIK PAVAN KUMAR (R101) M KARTHIK PAVAN KUMAR (R98) M KARTHIK PAVAN KUMAR (R106) M KARTHIK PAVAN KUMAR (R110) NIMMA NARAYANA (R5) PASHAM MOHITH (R40) M KARTHIK PAVAN KUMAR (R75) M KARTHIK PAVAN KUMAR	NALGONDA R-1-APP BY SRI P.V.MAHESH RR- 2,5,6,7,8,9,14, 16 & 24-APP BY M/S G.JANANDAM R-3- RETURNED UNSERVED-(REFUSED) RR-20 & 22- SERVED RR- 4,10,11,12,13 & 15-DIED PROPOSED LRS OF RR-25 TO 34 RR-25 TO 34- NS NOT YET RETURNED BATTU DUE WITH A PETITION DETAILED AND CORRECT ADDRESSES FOR RR-18,21 & 23 MEMO FILED VIDE USR NOS.44721+67 884/18 COUNTER AFFIDAVIT FILED VIDE USR NOS.118481+1 18479+118485 /2022 MEMO FILED VIDE USR NO.5017/2023 COUNTER AFFIDAVIT FILED VIDE - USR NOS.15771+15 778+15776+16 006/2023 REPLY TO COUNTER AFFIDAVIT FILED- VIDE USR NOS.21989+21 990+21991/20 23 MEMO FILED VIDE USR NO 70773/2026 MEMO FILED VIDE USR NO 70777/2026 MEMO FILED VIDE USR NO 71290/2026 MEMO FILED VIDE USR NO 82924/2026
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(R137)
BODDIKOORI VANI (R61)
PASHAM MOHITH (R28)
PASHAM MOHITH (R45)
M KARTHIK PAVAN KUMAR
(R85)
M KARTHIK PAVAN KUMAR
(R89)
PASHAM MOHITH (R34)
M KARTHIK PAVAN KUMAR
(R74)
PASHAM MOHITH (R33)
M KARTHIK PAVAN KUMAR
(R148)
G ANANDAM (R12)
BODDIKOORI VANI (R53)
M KARTHIK PAVAN KUMAR
(R139)
M KARTHIK PAVAN KUMAR
(R88)
M KARTHIK PAVAN KUMAR
(R126)
M KARTHIK PAVAN KUMAR
(R134)
M KARTHIK PAVAN KUMAR
(R130)
PASHAM MOHITH (R26)
BODDIKOORI VANI (R50)
BODDIKOORI VANI (R58)
J SATYA PRASAD (R18)
PASHAM MOHITH (R36)
PASHAM MOHITH (R37)
M KARTHIK PAVAN KUMAR
(R153)
M KARTHIK PAVAN KUMAR
(R73)
M KARTHIK PAVAN KUMAR
(R135)
K RAJYA LAKSHMI (R17)
BODDIKOORI VANI (R63)
M KARTHIK PAVAN KUMAR
(R133)
PASHAM MOHITH (R25)
BODDIKOORI VANI (R49)
M KARTHIK PAVAN KUMAR
(R119)
M KARTHIK PAVAN KUMAR
(R127)
PASHAM MOHITH (R35)
BODDIKOORI VANI (R55)
GP FOR APPEALS (R20)
M KARTHIK PAVAN KUMAR
(R92)
PASHAM MOHITH (R31)
BODDIKOORI VANI (R70)
NIMMA NARAYANA (R7)
PASHAM MOHITH (R46)
BODDIKOORI VANI (R56)
M KARTHIK PAVAN KUMAR
(R72)
M KARTHIK PAVAN KUMAR
(R114)
M KARTHIK PAVAN KUMAR
(R87)
M KARTHIK PAVAN KUMAR
(R112)
M KARTHIK PAVAN KUMAR
(R152)
M KARTHIK PAVAN KUMAR
(R140)
M KARTHIK PAVAN KUMAR
(R141)
PASHAM MOHITH (R41)
PASHAM MOHITH (R43)
M KARTHIK PAVAN KUMAR
(R84)
M KARTHIK PAVAN KUMAR
(R129)
D LAKXMINARAYANA (R155)
BODDIKOORI VANI (R52)
MANJARI S GANU (R19)
M KARTHIK PAVAN KUMAR
(R136)
PASHAM MOHITH (R38)
BODDIKOORI VANI (R66)
M KARTHIK PAVAN KUMAR
(R124)
PASHAM MOHITH (R27)
M KARTHIK PAVAN KUMAR
(R125)
BODDIKOORI VANI (R48)
M KARTHIK PAVAN KUMAR
(R91)

NIMMA NARAYANA (R2)
M KARTHIK PAVAN KUMAR (R97)
M KARTHIK PAVAN KUMAR (R116)
M KARTHIK PAVAN KUMAR (R104)
BODDIKOORI VANI (R64)
M KARTHIK PAVAN KUMAR (R96)
M KARTHIK PAVAN KUMAR (R143)
PASHAM MOHITH (R42)
M KARTHIK PAVAN KUMAR (R109)
M KARTHIK PAVAN KUMAR (R71)
PASHAM MOHITH (R30)
BODDIKOORI VANI (R67)
G ANANDAM (R9)
BODDIKOORI VANI (R54)
M KARTHIK PAVAN KUMAR (R146)
M KARTHIK PAVAN KUMAR (R120)
V HARI HARAN
M KARTHIK PAVAN KUMAR (R122)
M KARTHIK PAVAN KUMAR (R150)
PASHAM MOHITH (R29)
M KARTHIK PAVAN KUMAR (R147)
M KARTHIK PAVAN KUMAR (R151)
M KARTHIK PAVAN KUMAR (R78)
M KARTHIK PAVAN KUMAR (R138)
M KARTHIK PAVAN KUMAR (R108)
M KARTHIK PAVAN KUMAR (R107)
M KARTHIK PAVAN KUMAR (R118)
M KARTHIK PAVAN KUMAR (R95)

86	AS/67/2009	ANDHRA PRADESH BHOODAN YAGNA BOARD, HYDERABAD. Vs PALLE BAL REDDY	THE ADVOCATE GENERAL	B RAVEENDRA BABU GP FOR APPEALS (R2) GP FOR APPEALS (R3) GP FOR APPEALS (R4) GP FOR APPEALS (R5)	NALGONDA
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SPECIALLY IDENTIFIED (OLD CASES)

87	AS/798/2010	M/s. Sri Sai Rolling Mills Vs M/s. Supreme Steel Industries (Regd. Partnership Firm)	RAMA RAO GHANTA	A PADMA	MEDAK
88	AS/774/2015 IA 2/2015(ASMP 2307/2015)(Addition al Material Petition)	N. Vijayalaxmi, Vs D. Lalitha,	G SHASHIDHAR REDDY	D SRINIVAS PRASAD K.MAHIT REDDY (R7)	RANGA REDDY BATTU DUE WITH A PETITION DETAILED AND CORRECT ADDRESSES FOR RR-4 TO 7 RR-1 TO 3- APP BY M/S D.SRINIVAS PRASAD R7-Not necessary party vide C.T R7-App by M/s. K Mahit Reddy

89	AS/1018/2018 IA 2/2018(Suspension Petition) AS/1043/2018	JANACHAITANYA HOUSING(P) LIMITED Vs R LAXMAMMA (DIED)	M.V. PRATAP KUMAR	V MURALI MANOHAR (R2) V MURALI MANOHAR (R5) V MURALI MANOHAR (R3) V MURALI MANOHAR (R4)	RANGA REDDY R-1 DIED VIDE C.T. RR-6, 7, 9, 11 & 12 NOTICE RETURNED UNSERVED AS PER POSTAL ENDORSEME NT UNCLAIMED. R-8 NOTICE SERVED. R-10 NOTICE SENT NOT YET RETURNED. COUNTER AFFIDAVIT FILED VIDE USR NO.7924/2024.
90	AS/1043/2018 IA 2/2018(Suspension Petition) IA 1/2023(Vacate Stay Petition)	A.VENKATESHWARA REDDY Vs R.LAXMAMMA	E AJAY REDDY	V MURALI MANOHAR (R2) V MURALI MANOHAR V MURALI MANOHAR (R5) V MURALI MANOHAR (R3) V MURALI MANOHAR (R4)	RANGA REDDY R-1 DIED VIDE C.T. RR-6, 8 TO 11 NOTICE SERVED. RR-7 & 12 NOTICE RETURNED UNSERVED VIDE POSTAL ENDORSEME NT UNCLAIMED.
91	AS/317/2019 IA 1/2019(Injunction Petition)	Addala Ramaswamy Vs The Commissioner	R K CHITTA		KARIMNAGAR SR-"I" SERVED "VIDE MEMO FILED USR NO.40526/19
92	CCCA/141/2022 IA 1/2022(Condone Delay Petition) IA 2/2022(Suspension Petition)	Sri. C.Jaya Anand Vs L.Ramesh	P SUBASH	R RAMA BRAHMMA V DYUMANI (R3) V DYUMANI (R4) CH RAMAKRISHNA (R5)	HYDERABAD CAVEAT FILED BY M/S R.RAMA BRAHMMA FOR R-1, R-3 AND 4 APP BY M/S.V.DYUMA NI [5906],R-5 APP BY M/S.CH.RAMA KRISHNA, R-2 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE FILED VIDE USR NO 4181/2023. Memo filed vide USR No.13084/2023 , dt.06.02.2023. Counter Affidavit filed by 1st Respondent vide USR No.13495/2023 , MEMO FILED VIDE USR NO.93923/202 4.

93	CCCA/96/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Substitute Petition) CCCA/101/2024	Mrs. Shalini Saincher Vs Sayeeda Abood	V MURALI MANOHAR	ENUGALA PRAMODH REDDY T NARENDER (R15) ROHIT POGULA (R10) DHANANJAY SAINCHER (R14) DHANANJAY SAINCHER (R16)	HYDERABAD RR-1 TO 9 APP BY M/S E PRAMOD REDDY ADV RR-14 & 16 APP BY M/S DHANANJAY SAINCHER ADV RR-15 APP BY M/S T NARENDER ADV PROOF OF PUBLICATION FILED (IN THE LOCAL NEWS PAPER TIMES OF INDIA AND ANDHRA JYOTHI AS PER CO DT.12-08- 2024) VIDE USR NO 79922/24 PER RR 10 TO 13. MEMO FILED VIDE USR NO.96413/202 4. COUNTER AFFIDAVIT FILED VIDE USR NO.96414/202 4. PROOF OF SERVICE FILED VIDE USR NO.112266/20 24. R-10 APP BY M/S ROHIT POGULA ADV.
94	CCCA/101/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Substitute Petition)	MRS. SHALINI SAINCHER Vs M/S PRESTIGE ESTATES PROJECTS LIMITED	V MURALI MANOHAR	ROHIT POGULA T NARENDER (R15) DHANANJAY SAINCHER (R14) DHANANJAY SAINCHER (R16)	HYDERABAD PROOF OF SERVICE FILED VIDE USR NO.69988/202 4. PROOF OF SERVICE FILED VIDE USR NO.71295 AND 79915/2024 R-1 APP BY M/S ROHIT POGULA ADV. RR-14 & 16 APP BY M/S DHANANJAY SAINCHER ADV. RR-15 APP BY M/S T.NARENDER ADV. RR-2 TO 10 NOTICE SERVED. RR-11 TO 13 NOTICE NOT YET RETURNED. PROOF OF SERVICE FILED VIDE USR NO.112268/20 24.

ADMISSION

95	AS/958/2017 IA 3/2017(ASMP 3044/2017)(Miscella neous Petition)	JORLA LACHAIAH AND 10 OTHERS Vs NUKALA SAILAJA DEVI AND 3 OTHERS	MOHAMMED NAWAZ HYDER ALI	P SRILATHA (R3) B SHESHU KUMAR SRILATHA PALAKURTHI (R2) SRILATHA PALAKURTHI (R5) SRILATHA PALAKURTHI (R6)	NALGONDA RR1 to 3- Served vide paper publication R4-Unclamed RR5 & 6-App by M/s. Srilatha Palakurthi Memo filed vide USR No.3303/2017. Memo proof of service filed vide USR No.2983/2017
96	CCCA/68/2023 IA 1/2023(Suspension Petition)	M.Sanjeevi Vs B. Jaipal Reddy	BALA MURALI Y	POLICE VENKAT REDDY	HYDERABAD CAVEAT FILED BY M/S P.VENKAT REDDY FOR- SR PROOF OF SERVICE FILED VIDE USR NO.74579/202 3.
97	FCA/194/2025 IA 2/2025(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	MAMIDI VENU MADHAV	S AKHILESH REDDY	HYDERABAD SR APP BY S. AKHILESH REDDY LC RECORDS RECEIVED IN V.R SECTION
98	FCA/73/2026 IA 3/2026(Stay Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	M PHANINDRA BHARGAV	DEEPAK MISRA	HYDERABAD MEDIATION REPORT PLACED IN THE BUNDLE
99	FCA/109/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	AKELLA SREENIVAS RAO	AJAY KULKARNI	MEDCHAL- MALKAJGIRI SR NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
100	FCA/113/2026 IA 1/2026(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	S SHARAT KUMAR		RANGA REDDY SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
101	CC/252/2026 AS/495/2017	Katta Raja Gopal Rao Vs Kanukutla Ramakrishna	VELMULA BHARATH KUMAR	Y ASHOK RAJ	KARIMNAGAR
102	AS/495/2017	KATTA RAJA GOPAL RAO Vs GRANDHI VIJAY KUMAR ALIAS PANUGANTI VIJAY KUMAR AND 10 OTHERS	VELMULA BHARATH KUMAR	Y ASHOK RAJ S BHAGESHWAR RAO (R10)	KARIMNAGAR
103	CRLA/782/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition)	Sri Bodhan Parwaboi Vs The State of Telangana	SANTOSH PAVAN BABU G	PUBLIC PROSECUTOR	KAMAREDDY

104	CRLA/802/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay Petition)	The State of Telangana Vs Thadandla Manthaiah	PUBLIC PROSECUTOR		JAYASHANKA R BHUPALPALL Y
105	CRP/1231/2026	M/s.Aravind Constructions Pvt. Ltd Vs UNION OF INDIA	G RAJKUMAR		HYDERABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
106	CRP/1234/2026	M/s.Aravind Constructions Pvt. Ltd Vs Union of India	G RAJKUMAR	K MOHAN	HYDERABAD RR 1 TO 3 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
107	CRP/2380/2026 IA 2/2026(Stay Petition) CRP/2296/2026	M/s. VA Tech Wabag Limited, Vs M/s. Tecpro Systems Limited,	Y SAI SANKALP	A VENKATESH	HYDERABAD R1 TO R3 NOTICE DELIVERED AS PER MEMO PROOF OF SERVICE VIDE USR NO. 102914/26
108	CRP/2296/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED (APGENCO) Vs M/S. TECPRO SYSTEMS LIMITED,	DAMMALAPATI MANASA	A VENKATESH	HYDERABAD
<u>INTERLOCUTORY</u>					
109	AS/907/2013 IA 1/2022(Receive Additional Material Papers)	Akarapu Sudhakar Rao Vs Shivapuram Hymavathi	Y ASHOK RAJ B MURALIDHAR	BANKATLAL MANDHANI	WARANGAL RR-1 TO 3- APP BY M/S BANKATLAL MANDHANI COUNTER AFFIDAVIT FILED VIDE USR NO.43234/202 6
110	CCCA/48/2015 IA 6/2017(Condone Delay Petition)	SRI SHIAK DAWOOD Vs SRI MOHD ABUDL KHADER AND ANOTHER	M/S BHARADWAJ ASSOCIATES	D MADHAVA RAO	HYDERABAD R-1 APP BY M/S D MAHAVA RAO R-2 DIED VIDE C.T. RR-3 TO 6 NOTICE SERVED R-7 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO.59015/202 5

111	CCCA/49/2015 IA 6/2017(Condone Delay Petition)	SHAIK DAWOOD, SECUNDERABAD Vs MOHD ABDUL KHADER, SECUNDERABAD AND ANR	M/S BHARADWAJ ASSOCIATES	D MADHAVA RAO	HYDERABAD R-1 APP BY M/S D MADHAVA RAO R-2 DIED VIDE C.T. RR-3,4,5 & 7 NOTICE SENT NOT YET RETURNED R-5 NOTICE SERVED MEMO FILED VIDE USR NO.59012/202 5
112	AS/719/2016 IA 2/2016(XOBJ 12535/2016)(Petition for Grounds)	Bussu jagadeeshwar Reddy Vs Kappari Renuka	A VENKATESWARLU	JANARDHAN REDDY KOTHA (R34)	RANGA REDDY
113	AS/811/2016 IA 4/2016(ASMP 9182/2016)(Condon e Delay Petition) IA 6/2016(ASMP 9184/2016)(Dispens e with Petition) IA 1/2025(Fix an Early Date) IA 2/2025(Receive Docs Petition)	B.Saroja Devi Vs Kiranmai	J C FRANCIS	N KRISHNA SUMANTH	RANGA REDDY ADDITIONAL MATERIAL PAPERS FILED VIDE USR NO 52036/2025 COUNTER FILED VIDE USR NO 77108/2025
114	AS/551/2018 IA 1/2018(Condone Delay Petition) IA 2/2018(Suspension Petition) IA 1/2020(Implead Petition) IA 1/2026(Vacate Stay Petition)	SMT.KATIKI PARVATHI Vs SMT.PALANI REDDY K.R ALIAS SAFA FATIMA AND 8 OTHERS	SRINIVAS VELAGAPUDI	ASHOK REDDY KANATHALA SATISH KUMAR DORNALA (R2) M ACHUTA REDDY SAROSH SAM BASTAWALA SAROSH SAM BASTAWALA (R3)	MEDAK R-1-APPP BY M/S M.ACHUTA REDDY R-3-APP BY M/S BASTAWALA ASSOCIATE S,MR.SAROS H BASTAWALA(10432) RR-2 TO 9- NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.36530/201 8
115	AS/1513/2018 IA 1/2018(Stay Petition) IA 1/2025(Direction Petition)	Dasari Veera Venkata Vara Prasad and Another Vs R VIJAYA AND ANOTHER	T B B KRISHNA MOHAN	V V L N SARMA	KHAMMAM R1 APP BY V V L N SHARMA R2 NOT NECESSARY PARTY VIDE CT
116	CCCA/277/2019 IA 1/2026(Condone Delay Petition) IA 2/2026(Set Aside Abatement) IA 3/2026(L R Petition)	A. Krishna Rao Vs A. Narahari Rao	RAJASHEKAR THALLAPALLY	N A JAIRAJ	HYDERABAD R-1 DIED PER LRS RR-2 TO 4 MEMO FILED VIDE USR NO.125482 OF 2025

117	AS/701/2019 IA 2/2019(Condone Delay Petition)	O. Nagesh Vs Aileni. Sravanthi	GADDAM KIRAN KUMAR JANARDHAN REDDY KOTHA K JANARDHAN REDDY	KIRAN PALAKURTHI	NALGONDA RR-1 TO 4- APP BY M/S KIRAN PALAKURTHI R-5-SERVED
118	AS/125/2020 IA 1/2025(Vacate Stay Petition) IA 2/2025(Condone Delay Petition) IA 3/2025(Set Aside Abatement) IA 4/2025(L R Petition) AS/142/2020	Munukuntla Vikranth Goud Vs Nalla Malla Reddy, And 3 Others	CH SIDDHARTHA SARMA	G NARENDER REDDY	RANGA REDDY CAVEAT FILED BY M/S RAKESH SANGHI(943)F OR R-1 RR-2 TO 4- NOT NECESSARY PARTIES VIDE C.T. Memo filed vide USR No.34138/2020 COUNTER AFFIDAVITS FILED VIDE USR NOS.142022 AND 142024 OF 2025
119	AS/142/2020 IA 1/2025(Vacate Stay Petition)	SRI HARSHA CONSTRUCTIONS Vs NALLA MALLA REDDY AND 3 OTHERS	P KRISHNA KEERTANA	G NARENDER REDDY	RANGA REDDY R-1-APP BY M/S RAKESH SANGHI RR-2 TO 4- NOT NECESSARY PARTIES VIDE C.T.
120	AS/166/2020 IA 1/2020(Injunction Petition) IA 2/2020(Miscellaneous Petition)	Rajarajeshwari Infrastructure and Projects Pvt. Vs Smt.G.Prameela	V HARI HARAN	SRINIVAS RAO D	RANGA REDDY SR-APP BY M/S RESU LAW OFFICE (22055) MATERIAL PAPERS FILED VIDE USR NO.84331 OF 2025.
121	CCCA/122/2023 IA 1/2024(Extension Petition) IA 1/2026(Permission Petition)	M/s KOP Industries Vs M/s Arani Agro Oil Industries private Limited,	M/s KOP Industries(PARTY IN PERSON)	R SRIDHAR REDDY	HYDERABAD PROOF OF MEMO FILED VIDE USR NO.118345/20 23
122	FCA/209/2023 IA 1/2023(Dispense with Petition) IA 1/2025(Vacate Stay Petition) IA 2/2025(Direction Petition) CRLRC/671/2023	XXXXXXXXXXXX Vs XXXXXXXXXXXX	XXXXXXXXXXXX(PARTY IN PERSON)	VALLURU PADMA	HYDERABAD SR APP V. PADMA PROOF OF SERVICE FILED VIDE USR NOS.88879 AND 95766 OF 2025, DATED 25.08.2025, 08.09.2025

123	CRLRC/671/2023 IA 2/2023(Extension Petition)	BVS PRAKASA RAO Vs THE STATE OF TELANGANA	BVS PRAKASA RAO(PARTY IN PERSON)	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 117763/2023. MEMO FOR COMPLIANCE OF ORDER USR NO 117766/2023. MEMO FILED USR 2966/2024. MEMO PROOF OF SERVICE FILED USR 15983/2024.
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124	AS/295/2023 IA 2/2023(Injunction Petition) IA 3/2023(Injunction Petition) IA 4/2023(Vacate Stay Petition) IA 5/2023(Vacate Stay Petition)	Perna Krishna Vs Perna Swarupa	MAMIDI AVINASH REDDY SYED TOUSIF BASHA	CH PUSHYAM KIRAN S SHARAT KUMAR (R39) S SHARAT KUMAR (R41) S SHARAT KUMAR (R43) S SHARAT KUMAR (R42) S SHARAT KUMAR (R21) E SRIMANTH REDDY (R35) E SRIMANTH REDDY (R34) S SHARAT KUMAR MURLI NARAYAN BUNG (R15) E SRIMANTH REDDY (R38) E SRIMANTH REDDY (R37) CHENCHU RAMAIAH (R25) RAVINDER REDDY MUPPU (R26) S SHARAT KUMAR (R40) S SHARAT KUMAR (R22) E SRIMANTH REDDY (R33) E SRIMANTH REDDY (R36) MURLI NARAYAN BUNG (R16)	MEDAK R-1-APP BY M/S CH.PUSHYAM KIRAN RR-15 & 16- APP BY M/S MURLI NARAYAN BUNG RR-21,22, 39 TO 43 - APP BY M/S S.SHARAT KUMAR R-25-APP BY M/S P.CHENCHU RAMAIAH R26 - APP BY M/S M. RAVINDER REDDY RR 33 TO 38 - APP BY M/SE SRIMANTH REDDY RR- 2,19,23,24,27, 28,29,31,& 44 to 48-(SERVED)VIDE MEMO NO.75630/202 3 RR-9,10,11,18 -SERVED R-20-(UNCLAIMED)VIDE POSTAL ENDORSEME NT RR-3,5,12,13 -(PARTY LEFT)VIDE MEMO NO.75630/23 RR-4,6,17-(POSTAL TRACKING CONSIGNMEN T)- VIDE MEMO FILED NO.75630/23 R-7-(DOOR LOCKED)VIDE MEMO NO.75630/23 R-8-(INCOMPLETE ADDRESS)VIDE MEMO NO.75630/23 R-14-(INSUFFIENT ADDRESS)VIDE MEMO NO.75630/23 RR-30,32 -(NO SUCH PERSON)VIDE MEMO NO.75630/23 PROOF OF SERVICE FILED VIDE USR NO.86553/202 3. PLEADING FILED VIDE USR NO.68093/202 3. MEMO FILED VIDE USR NO.97809/202 3 + . PROOF OF SERVICE FILED VIDE USR
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					NO.80135/2024 + 86553/2023+7 5630/2023+ 68093/2023. MEMO FILED VIDE USR NO 15408/2025. RR 3,7,9,12,13,14 & 30 PAPER PUBLICATION FIELD VIDE USR.NO. 15408/2025
125	AS/568/2023 IA 1/2023(Injunction Petition) IA 2/2023(Injunction Petition) IA 3/2023(Suspension Petition)	Smt. R. Bhagyamma @ Ramulamma Vs Goundla Shanthamma	SRINIVAS RAO D	C KUMAR R ANURAG (R2)	MEDCHAL- MALKAJGIRI CAVEAT FILED BY M/S C KUMAR FOR RR-1 TO 3 (UNDER GUARDIAN HIS MOTHER- SMT.P.LATHA) ADDITIONAL DOCUMENTS FILED VIDE USR NO.5076/2024 SYNOPSIS NOTE FILED VIDE USR NO 18817/2025.
126	AS/16/2024 IA 1/2024(Stay Petition) IA 2/2024(Suspension Petition)	Naresh Modani Vs Shankarlal Agarwal	YASH GANDHI	PAWAN KUMAR AGARWAL	NIZAMABAD CAVEAT FILED BY M/S PAWAN KUMAR AGARWAL FOR-SR
127	FCA/18/2024 IA 2/2024(Direction Petition) IA 3/2024(Injunction Petition) IA 1/2025(Implead Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	SRIKANTH HARIHARAN	K MURALIDHAR	HYDERABAD SR APP BY MURALI DHAR LC RECORDS RECEIVED
128	CCCA/56/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition) IA 5/2024(Injunction Petition) IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Injunction Petition) IA 4/2025(Implead Petition) IA 5/2025(Modification)	K. Munaswami Naidu Vs M/s. Latha Universal Arts (A Proprietary Concern)	D V CHALAPATHI RAO	S NAGESH REDDY P VINAYAKA SWAMY	HYDERABAD COUNTER AFFIDAVIT FILED VIDE USR NO.61509/202 4. SR-APP BY M/S P VINAYAKA SWAMY ADV. COUNTER AFFIDAVIT FILED VIDE USR NO.83934/202 4. REPLY AFFIDAVIT FILED VIDE USR NO.87359/202 4.
129	FCA/60/2024 IA 3/2024(Suspension Petition) FCA/61/2024	XXXXXXXXXXXX Vs XXXXXXXXXXXX	G ANIL KIRAN KUMAR	P GIRI KRISHNA	HANUMAKON DA SR APP BY GIRI KRISHNA

130	FCA/61/2024	XXXXXXXXXXXX Vs XXXXXXXXXXXX	G ANIL KIRAN KUMAR	P GIRI KRISHNA	HANUMAKON DA SR APP BY GIRI KRISHNA MEMO FILED VIDE USR NO. 94667/2026
131	CCCA/166/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Permission Petition) IA 3/2024(Injunction Petition)	Bharatlal Patwari Vs Ramgopal Patwari	PRABHAKAR PERI	RUSHEEK REDDY K V	HYDERABAD CAVEAT FILED BY M/S RUSHEEK REDDY K V FOR-SR
132	FCA/77/2026	XXXXXXXXXXXX Vs XXXXXXXXXXXX	K PRADEEP REDDY		RANGA REDDY SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
133	FCA/79/2026 IA 2/2026(Stay Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	TARUN RAM AITHAM	MUMMANENI SRINIVASA RAO	KHAMMAM SR APP BY M. SRINIVASA RAO
134	AS/107/2026 IA 2/2026(Suspension Petition) IA 3/2026(Amendment Petition) IA 4/2026(Modification)	Bachu Sathyanarayana Vs Maram Tamma	PAPAI AH PEDDAKULA	R GOVINDU	JANGAON CAVEAT FILED BY M/S R.GOVINDU (10487) FOR R1 COUNTER AFFIDAVITS FILED VIDE USR NOS.36751/20 26 & 36749/2026 R2-APP BY M/S R GOVIND MEMO FILED VIDE USR NO.51640/202 6
135	CCCA/127/2026 IA 2/2026(Suspension Petition) CCCA/122/2026	Sumeet Gunti Vs Anugita Abels	VADEENDRA JOSHI	ANAND KUMAR TIWARI	HYDERABAD R-1 APP BY M/S ANAND KUMAR TIWARI VIDE USR NO.90563/202 6
136	CCCA/122/2026 IA 1/2026(Suspension Petition) IA 2/2026(Additional Documents Petition)	TARANDEEP GUNTI Vs ANUGITA ABELS	PRAMOD MALIGI	ANAND KUMAR TIWARI	HYDERABAD CAVEAT FILED BY M/S.ANAND KUMAR TIWARI (20860) FOR R-1. COUNTER AFFIDAVIT FILED VIDE USR NO. 89162/2026

137	CCCA/150/2026 IA 1/2026(Injunction Petition)	Sri. Sunil Kamdar, Vs Laxmi,	MANJARI S GANU	PARIMALA PARIGI	HYDERABAD RR-1 TO 3 & 8 APP BY M/S PARIMALA PARIGI VIDE USR NO.104067/20 26 RR-4 TO 7 NOT NECESSARY PARTIES VIDE C.T. PAPER BOOK FILED VIDE USR NO. 103901/2026
138	AS/291/2026 IA 2/2026(Stay Petition)	Sammata Vijaya Vs Kulla Sathaiah	BETHI VENKATESWARLU	T SURYA SATISH	RAJANNA SIRCILLA
139	AS/342/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Injunction Petition)	Smt.Yatham Buchamma Vs M/s Hyderabad Jabilli Properties Pvt. Ltd.	RAJESH MADDY	SURESH BHAKTULA	RANGA REDDY CAVEAT FILED BY M/S.B.SURES H (157480 FOR R-1. RR2 TO 4 - NONE APPEARED
140	AS/359/2026 IA 1/2026(Injunction Petition)	SMS International Company, Vs Munigadupa Pochamma	VIVEK JAIN	N BHUJANGA RAO (R8) N BHUJANGA RAO (R6) N BHUJANGA RAO (R3) N BHUJANGA RAO (R12)	MEDCHAL- MALKAJGIRI CAVEAT FILED BY M/S.BHUJANG A RAO (7526) FOR RR- 3,6,8& 12. COUNTER AFFIDAVIT FILED VIDE USR NO. 94245/2026
FINAL HEARING					
141	FCA/101/2026	XXXXXXXXXXXX Vs XXXXXXXXXXXX	K BUCHI BABU	SUSHANTH SREERAM	SIDDIPET SR NOTICE SENT NOT NOT YET RETURNED PROOF OF SERVICE NOT FILED
142	CRLA/523/2026	Mohd. Numan Hussian Vs The State of Telangana	G RAMA SARMA		MEDAK RR- 1TO5,7TO14& 35 UNSERVED VIDE TAPPAL RR 6,15TO34 & 36 SERVED VIDE TAPPAL R32 EXPIRED VIDE TAPPAL
143	CRLA/558/2026	The State of Telangana Vs Sanki Ramulu	PUBLIC PROSECUTOR		NAGARKURN OOL